

**CITY CIVIL AND SESSIONS COURT MUMBAI
IN THE COURT OF HHJ SHRI. R.R. BHOSALE
COURT 55 ADDL. SESSIONS JUDGE
Criminal Cause List Dated 28-07-2020**

Sr. No.	Case Type	Case No.	Title	Name of Adv.
JUDGMENT				
1	CRI APPEAL	724/2015	Pravin Viram Satra V/s.. The State of Maharashtra Vile Parele police staion	CRI APPEAL
2	SEESSIONS CASE	11/2015	The state santacruz P.S. V/s.. Aarti @ Madhu Saroj Jadhav	SEESSIONS CASE
Reply				
3	Spl case MCOC 10/2018	10/2018	SCB cID . AEC V/s.. Harish Kotian and ors	SPP Jaysingh Desai
4	Spl Case MCCO	25/2019	MHB colony P.Stn. V/s.. Muna Moinudddin Shaikh @ Guddu and ors	APP
5	Spl Case MCCO BA Exh. 239	6/2016	The State Dadar P.stn V/s.. Ashwin Maruti Naik and others	SPP Jaysing Desai Adv. Dube
ORDER				
6	CRI APPEAL	678/2014	Jayendra Chandulala thakkar @ Jayendara Thakkar – V/s.. The Customs AIU The state of Maharashtra .. Respo	Niranjan Mundargi
7	CRI APPEAL	853/2016	C.R. Bawiskar V/s.. Jayendra Chandulal Thakkar And state of Maharashtra	R.K. pathak
8	SESSIONS CASE (B.A.)	2122/2019	The State of maharashtra- DCB CID, U-IX V/s. Amar Chandan Verma	
9	SPL CASE MCOC (Exh. 53) (B.A.)	01/2019	State of Yellowgate Police Station V/s. Sonu @ Jamil Mohd. Hussain Qureshi .. Oth. 7	SPP Mahesh M. Mule Adv. Imran Shaikh
10	SPL CASE MCOC	13/2019	Yellowgate Police Station V/s.	SPP Jaysing

			Ghonya @ Roshan Ramakant Shirodkar and another 01	Desai Adv. Amresh Sharma
11	BA in MCOC 1/2015	1/2015	Ashif Abdul Sattar V/s.. DCB CID Unit – IX	
12	B.A. In MCOC 471/2020		The State of Maharashtra through DCB CID Mumbai V/s. Anand Narhari Fadtare	
HEARING				
13	SPL CASE MCOC BA	09/2016	State of Chunabhatti Police Station V/s. Ajay Raju Krosi. Ors (Suraj Gaud)	SPP Vaibhav Bagade Adv. Nitin Sejpal A-1 to 6, Adv. Gosavi A-7
14	BA Exh.2 in Sp l case 357/2020	357/2020	DCB CID Vs.. Fazal R Rehman Abudl Basit Siddiqio	
JAIL REPORT				
15	B.A. in MCOC 01/2015	352/2020	The State DCB CID Vs Mohammad Anis Merchant @ Radoowala and 10 ors	Adv. Nazneen Khatri